## NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

C.P No. 506/(MAH)/2017

CORAM:

Present:

SHRI M. K. SHRAWAT

MEMBER (J)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 17.11.2017

NAME OF THE PARTIES: Lubrichem Engineers Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 252(3) of the Companies Act, 2013.

S. No. NAME DESIGNATION SIGNATURE

I SUHAS GANPULE PR. COMPANY
SECRETARY.

## **ORDER**

## C.P. No. 506/252(3)/NCLT/MB/MAH/2017

- The Learned Representative of the Petitioner is present.
- Report of the ROC Pune is awaited. Adjourned to 04.12.2017.
- Registry to intimate ROC Pune the next date of hearing so that the Report should reach NCLT on or before the next date of hearing.

Sd/-

17.11.2017

aah

M.K. SHRAWAT Member (Judicial)